NATIONAL COMPANY LAW TRIBUNAL
KOCHI BENCH

CORAM: SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (TECHNICAL)

TMT. T.KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)

PETITION No./IA No.	CP(IBC)/03/KOB/2024
SECTION	SEC 95 (1) IBC R/W RULE 7 (2) AAA
NAME OF PARTIES	KOSAMATTAM FINANCE LIMITED V/S SMT. LATHIKA KURIAN
PETITIONERS ADVOCATE/ PROFESSIONAL	JOLLY JOHN
RESPONDENTS ADVOCATE/ PROFESSIONAL	HARI KUMAR G NAIR , AKHIL SURESH

20 May 2024

O R D E R

IA(IBC)/132/KOB/2024 in CP(IBC)/03/KOB/2024

List this matter for further consideration on **10.06.2024.**

CP(IBC)/03/KOB/2024

Learned Counsel, Mr. Jolly John appears on behalf of the Financial Creditor through virtual mode. Learned RP, Mr. Kizhakkekara Kuriakose Jose is present through virtual mode. Learned Senior Counsel, Mr. Joseph Kodianthara appears on behalf of the Personal Guarantor through virtual mode.

Reply affidavit filed by Personal Guarantor is on record. Counsel for the Financial Creditor seeks time to file rejoinder to the reply filed by the Personal Guarantor. Time granted, let the same be filed on or before 10.06.2024. Copy of the rejoinder may also be served on the Counsel appearing for the other side.

Counsel appearing for the Personal Guarantor submits that since other connected matters are listed on 10.06.2024, this matter may also be listed on that date.

List this matter for further consideration on **10.06.2024.**

Sd/-
SHYAM BABU GAUTAM
MEMBER (TECHNICAL)

Sd/-
T.KRISHNA VALLI
MEMBER (JUDICIAL)